

## LOK SABHA DEBATES

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### LOK SABHA

Friday, February 6, 1976/Magha 17,  
1897 (Saka)

The Lok Sabha met at Eleven of the  
Clock

[MR. SPEAKER in the Chair]

#### OBITUARY REFERENCE

MR. SPEAKER: I have to inform the House of the sad demise of Shri Shankargauda Veerangauda Patil who passed away at Miraj on the 2nd February, 1976 at the age of 65.

Shri Patil was a Member of the First Lok Sabha during the years 1952-57 representing Belgaum South Constituency of the erstwhile State of Bombay. An eminent lawyer and a social worker he took keen interest in the development of rural areas. He was associated with a number of cooperative institutions and other welfare organisations in Belgaum district.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

14.01 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS RE. INDIAN POLICE  
SERVICE RULES, IAS RULES AND ALL  
INDIA SERVICES RULES FOR 1976

THE DEPUTY MINISTER IN THE  
MINISTRY OF HOME AFFAIRS

2369 LS—1

(SHRI F. H. MOHSIN): Sir, on behalf of Shri Om Mehta, I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

- (1) The Indian Police Service (Fixation of Strength) First Amendment Regulations, 1976, published in Notification No. G.S.R. 50(E), in Gazette of India dated the 29th January, 1976.
- (2) The Indian Police Service (Pay) Amendment Rules, 1976, published in Notification No. G.S.R. 51(E) in Gazette of India dated the 29th January, 1976.
- (3) The Indian Administrative Service (Fixation of Cadre Strength) Third Amendment Regulations, 1976, published in Notification No. G.S.R. 60(E) in Gazette of India dated the 31st January, 1976.
- (4) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1976, published in Notification No. G.S.R. 61 in Gazette of India dated the 31st January, 1976.
- (5) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1976, published in Notification No. G.S.R. 128 in Gazette of India dated the 31st January, 1976. [Placed in Library. See No. LT-10346/76].